

Central Administrative Tribunal Principal Bench

OA No.1472/2016

New Delhi, this the 28th day of April, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Sudhir Kumar, Member (A)**

Shri C. P. S. Munda
S/o Late Baldev Singh Munda,
Village Charid,
Post Ethey,
Distt Khunti (Jharkhand) 835216 Applicant.

(By Advocate: Ms. V. Deepti)

Versus

1. Union of India
Through the Secretary
Ministry of Information & Broadcasting,
'A' Wing, Shastri Bhawan,
New Delhi-110 001.

2. Director
Song & Drama Division,
Ministry of Information & Broadcasting,
9th Floor, Soochna Bhawan,
CGO Complex, Lodhi Road,
New Delhi 110 003. Respondents.

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

The Application lacks necessary details, even the relief is not clear.

2. In this view of the matter, learned counsel for the applicant seeks to withdraw this Application with liberty to file a fresh one with all necessary and relevant details. The prayer is allowed.

3. The OA is accordingly dismissed as withdrawn with the aforesaid liberty.

(Sudhir Kumar)
Member (A)

(Justice Permod Kohli)
Chairman

/pj/